

**IN THE COURT OF HHJ
SHRI K.M. JAISWAL
ADDL SESSIONS JUDGE OF G.R NO.58
BOARD OF C.R. No. 58
DATED 29.09.2020**

SR. NO	CASE NO.	PARTIES NAME	Name of the Advocate	STAGE
1.	SC 503/14	The State of R.C.F.Police Station Vs. Shankaribai Jumesb Rathod and 2 ors	Adv. Tiwari Adv. V.K.Singh	Argument